

MR. SPEAKER : You should not raise it like this. The friend who gave notice discussed with me in the Chamber. He is not raising it. We are discussing on Monday about the flood situation. It is not a question of one question being put. Let us have a comprehensive discussion. I have already allowed a discussion. Not only in Gujarat but also in Orissa, Assam and some other places there have been floods. Therefore you should not raise like this. If you raise like this, I can only regret.

SHRI C. M. KEDARIA (Mandvi) : Three hours will not suffice.

MR. SPEAKER : You can have three days; I do not mind. You ask the Government; you are a Member of the Congress Party.

12.43½ HRS.

CORRECTION OF ANSWER TO S. Q.  
NO. 124

RE. CUT-PRICE BUSINESS IN AIR-  
LINES TICKETS

THE MINISTER OF TOURISM AND  
CIVIL AVIATION (DR. KARAN

SINGH) : In the course of supplementaries to starred question No. 124 on 26th July, 1968, I referred to certain malpractices and said that "we are also working out special emigrant fares between India and London because that is the route on which these take place on a large scale. With the BOAC we have worked an emigrant for and we hope thereby to check these mal-practices". This may give the mistaken impression that new fare is being worked out in consultation with BOAC. The correct position is that in 1967 the Governments of India and the United Kingdom, along with the two national carriers Air-India and BOAC, established by agreement a reduced emigrant fare for traffic between India and United Kingdom available only if the emigrant travelled by one of these two Airlines. No other special fare apart from this is at present being worked out.

12.44 HRS.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND COMMUNICA-  
TIONS (DR. RAM SUBHAG SINGH) :  
Sir, Government Business in this House

during the week commencing 12th August 1968 will consist of :

1. Consideration of any item of Government Business carried over from today's Order paper.
2. Consideration and passing of the Central Industrial Security Force Bill, 1968, as passed by Rajya Sabha.
3. Discussion on flood situation in the country at 3.30 P.M. on Monday the 12th August, 1968.

SHRI RANGA (Srikakulam) : Some of us have made representations to you about the suppression of human rights in Tibet. May I request the Minister of Parliamentary Affairs to find sometime to discuss this; let them accept my short notice question or give us sometime to discuss that particular matter. Would the Government be prepared to take up this matter at the United Nations in the next meeting of the General Assembly? I have given a short notice question. In spite of your exhortation or advice the other day that all these Ministers should give special consideration to the short notice questions and should not in the usual fashion simply refuse to accept them, what are they going to do?

MR. SPEAKER : Prof. Ranga also told me about this in my Chamber. I do not know if there are other suggestions. Tomorrow or the day after we shall have a Business Advisory Committee meeting and we shall see how we can fit in these things.

SHRI M. L. SONDHAI (New Delhi) : Time is of the essence here, Sir. The UN Agenda is being finalised and if it is not taken up with them now, time will pass.

SHRI SURENDRANATH DWIVEDI (Kendrapara) : They can make a statement as to what their stand is on this question.

SHRI BAL RAJ MADHOK (South Delhi) : It can be included in the agenda only if the UN is moved this month.

SHRI S. M. BANERJEE (Kanpur) : I know that the next week will consist of only three working days for the Parliament. Still there are very important matters.

MR. SPEAKER : You will raise all the other important matters. But within those